

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 07/2016 in CP 10/15	TP 94/16	For hearing	111	K. Ravinder Reddy Vs Alliance Business School & 2 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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No representation from the petitioner's counsel. Petitioner is also absent. No representation for the respondent also. Counsel for applicant in C.A. 07/2016 is present. He informed that no reply has been filed by the respondents.

List it on 06.03.2018 at 3.00 p.m.


MEMBER (T)


MEMBER (J)